Provision of Electricity in schools

672 Shri Tiruchi Siva:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that according to UDISC Report (2019-20), only 80 per cent of schools in the country have electricity; and
(b) if so, the details of schools where there is no electricity and whether Government has a plan to provide electrical connections in these schools?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**

**(SMT. ANNPURNA DEVI)**

(a): The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the States and Union Territories. As per data recorded in UDISE+, total schools in the country have electricity during the year 2019-20 to 2021-22 are as under:

<table>
<thead>
<tr>
<th>Year</th>
<th>2019-20</th>
<th>2020-21</th>
<th>2021-22</th>
</tr>
</thead>
<tbody>
<tr>
<td>Total Schools with Electricity</td>
<td>1208636</td>
<td>1266435</td>
<td>1289245</td>
</tr>
<tr>
<td>Total number of schools</td>
<td>1507708</td>
<td>1509136</td>
<td>1489115</td>
</tr>
<tr>
<td>Percentage</td>
<td>80.16</td>
<td>83.92</td>
<td>86.58</td>
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</tbody>
</table>

(b): Education is a subject in the Concurrent list of the Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. A D.O Letter dated 16.09.2021 was issued jointly with the Ministry of Panchayati Raj informing all States/UTs that the Gram Panchayats may be permitted to utilize 14th and 15th Finance Commission (FC) Grants available with them for maintenance and creation/ strengthening of basic infrastructure.
facilities which inter alia includes functional electricity connection and maintenance of playgrounds in Primary/Upper Primary/Secondary/Higher Secondary Schools on priority. Another D.O Letter dated 25.03.2022 was issued to several States/UTs based on UDISE data on availability of electricity connection in schools. The States/UTs which had gaps in functional electricity connection were requested to take up provision of electricity connection to all remaining schools in that State/UT in a mission mode in coordination with the State Electricity Department/Board and State Education Department. Recently the Department of School Education & Literacy has also approved a projection Rejuvenation of Basic Infrastructure in approximately 1.20 lakh Government schools across the country with an overall budget estimate of Rs. 4590 crore under Samagra Shiksha scheme. The interventions covered under the project are major/minor repairs, functional toilets (boys/girls), electricity connections, functional drinking water facility and boundary walls.

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